

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 1911

ANSWERED ON 09.03.2026

**STRENGTHENING THE WATER STORAGE CAPACITY AND SAFETY OF THE KAKRAPAR
DAM IN SOUTH GUJARAT**

1911 # SHRI GOVINDBHAI LALJIBHAI DHOLAKIA:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Central Government is currently working on any plan/measure in coordination with the State Government of Gujarat to increase the water storage capacity of the Kakrapar dam located in South Gujarat and if so, the details thereof;
- (b) whether steps are being taken by the Central Government, in collaboration with the State Government, to ensure the structural, hydrological and seismic safety of the Kakrapar dam; and
- (c) whether the Central Government proposes to conduct inspection of Kakrapar dam by a joint team of experts in consultation with the State Government and if so, the timeline thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) 'Water' being a state subject, steps for augmentation, conservation and efficient management of water resources are primarily undertaken by the respective State Governments. In order to supplement the efforts of the State Governments, Central Government provides technical and financial assistance to them through various schemes and programmes such as Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Dam Rehabilitation and Improvement Project (DRIP) etc.

The Central Government is not presently engaged with the Government of Gujarat in any initiative to augment the capacity of the Kakrapar Dam. However, desilting operations such as the removal of sand, silt and associated materials are undertaken by the Water Resources Department, Government of Gujarat, on a need basis in upstream areas. To safeguard the continued safety and structural integrity of the Kakrapar Dam, the Government of Gujarat adheres to the provisions of the Dam Safety Act, 2021. Under the Act, the primary responsibility for dam inspection, operation, maintenance, and safety audits rests with the dam owners. In compliance with the provisions of the Dam Safety Act, 2021, pre and post-monsoon inspections of the Kakrapar Dam are being conducted regularly to identify any anomalies or deficiencies in the dam.

Further, as mandated under the provisions of the Dam Safety Act, 2021, dam owners of the specified dams are required to undertake a Comprehensive Dam Safety Evaluation (CDSE) through an Independent Panel of Experts. The CDSE encompasses critical assessments, including structural, hydrological, seismic and operational safety of the dams. These evaluations form an integral part of the implementation framework of the Act.
